

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-469/ND/2020**

**IN THE MATTER OF:
M/s Fontal Flexipack Ltd.**

...PETITIONER

Vs.

M/s Aditya Samraj Natural Foods Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 17.03.2020

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Ranjit Khatri and Ms.
Indu, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

In view of the advisory issued by the Central Government considering the seriousness of Pandemic Novel Coronavirus (COVID-19), read with NCLT's notice dated 15th March, 2020, the matter is adjourned to 17.04.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**